

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No. 07 (Mis.) /
II-15-19/2024

Bilaspur, dated 10 January, 2024

In exercise of the powers conferred by clause (2) of the Article 229 of the Constitution of India, Hon'ble the Chief Justice of the High Court of Chhattisgarh, Bilaspur, makes the following amendment in Chhattisgarh High Court Services (Appointment, Conditions of Service and Conduct) Rules, 2017:-

AMENDMENT

- (A) Minimum **7 years** working experience/continuous service required for Class-IV employees (including Contingency Paid Employees) for departmental examination for promotion to the Class-III posts is replaced by **5 years service in Class-IV posts (including Contingency Paid Employees)**.
- (B) In column no. 4, sl. no. 11, First Schedule, Class-III Posts to said Rules, the sentence "**minimum 40% marks (Ten of Twenty Five) in each paper/subject namely (A) English Language, (B) Computer Operation (C) Computer Typing (English) and Computer Typing (Hindi)**" to get qualified" is replaced by the sentence "**20% marks (5 out of 25) in each paper/subject namely (A) English Language, (B) Computer Operation (C) Computer Typing (English) and Computer Typing (Hindi)**" and in aggregate **35% marks (35 out of 100 marks)**" to get qualified."

By order of Hon'ble the Chief Justice

Sd/-
(Arvind Kumar Verma)
Registrar General

Endt. No. 570 /
II-15-19/2024

Bilaspur, dated 10 January, 2024

Copy forwarded to:-

1. A.R.-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
5. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

